

From,

Deputy Commissioner,  
Sonipat.

To,

The Registrar,  
National Green Tribunals,  
New Delhi.

No. 646 /Camp/MA

Dated: 15-09-2022

**Subject:- Compliance of Hon'ble National Green Tribunals order dated 20-07-2022 in the OA No. 317/2021 Titled as Surender Singh v/s Mittal Tulip City & Ors**

\*\*\*\*

In pursuance of the Hon'ble National Green Tribunals order dated 20-07-2022 in the OA No. 317/2021 Titled as Surender Singh v/s Mittal Tulip City & Ors, the site was got inspected by the team of officials of District Administration on 14-09-2022. Detailed report of the team is annexured herewith.

Also, undersigned personally visited the site on 15-09-2022 and found that the inspection report is in consonance with the situation at the site. Report is submitted for necessary action please.

  
Deputy Commissioner,  
Sonipat.

## INSPECTION NOTE

Inspection of the site in the OA No. 317/2021 Titled as Surender Singh v/s Mittal Tulip City & Ors. was carried out on Dated 14-09-2022 by following Officers :-

1. Sub Divisional Officer (C), Sonipat.
2. Naib Tehsildar, Sonipat
3. BDPO, Sonipat
4. SDO, Panchayati Raj, Sonipat.
5. Agriculture Inspector, ASCO, Sonipat.

The joint inspection was carried out in presence of company's Project Incharge, Project Engineer, RO, PCB Sonipat and his staff. Complainant was pre-informed about the said visit telephonically, however he expressed his unavailability to be present during the joint team inspection. As informed by RO, PCB, Sonipat, the site is for a proposed affordable Residential Plotted Colony Project under policy of Deen Dayal Jan Awas Yojna to be developed by M/s Creative Build well Pvt. Ltd (The project proponent, hereby referred to as PP).

As per their office record, the project proponent has obtained two Consent to Establish (CTE):-

- 1- CTE vide HSPCB/Consent/: 329962322SONCTE12136898, dated 09/02/2022 in the name of M/s Creative Build well Pvt. Ltd, Sector 17, District Sonipat, Haryana for Phase-1 (Tulip City) having total land area measuring 40493.86 sq. meter.
- 2- CTE vide HSPCB/Consent/: 329962322SONCTE24370561, dated 28/06/2022 in the name of M/s Creative Build well Pvt. Ltd. Banke Bihari Health Care, LLP Rahul Panwar, Lalit Panwar SSO Surrender Panwar, Revenue Estate of Village Rewali, Sector 17, Sonipat, Haryana having total land area measuring 86122.23 sq meter.

Details of the site inspection are in enumerated below:-

- Project site was found to be demarcated partially by boundary wall and temporary barriers.
- It was found that working of laying sewerage system, water drainage system etc was undergoing.
- Excavated earth was found at several locations on the site.

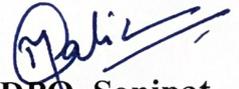


- Stacks of paverblocks were present at site. However no illegal factory dealing with manufacturing construction materials like interlocking cement blocks was found anywhere on the project site.
- Several temporary rooms were constructed for on -site labour.
- As informed by Project Incharge, the firm has not applied for electricity connection of the project site yet.
- In absence of the complainant, his allegation that the Company has cut down 45 trees planted by him as mentioned in order dated 20 july 2022 of Hon'ble NGT in the case, could not be verified. Prima facie no evidence was found on site in this regard.
- With regard to 10 underground water bores, one abandoned borewell was found at site. As informed by Project Manager and other villagers present, it is in non-operational state since long. In addition, One bore type structure was found at the location, which the Project Manager informed is rain water harvesting system.

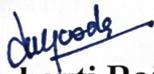
Report is submitted for necessary action please.



Naib Tehsildar, Sonipat



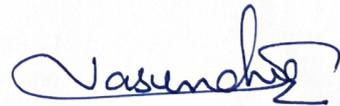
BDPO, Sonipat



SDO, Panchayti Raj, Sonipat



Agriculture Inspector,  
O/o ASCO, Sonipat



Sub Divisional Officer (C),  
Sonipat